

**Training to the Graduates at Forest
Research Institutes**

7844. SHRI K. PRADHANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the curriculum at Forest Research Institutes/Academies for the trainee graduates and others include realistic appraisal of lower level forest problems.

(b) whether such graduates trainees are given adequate exposure to actual conditions in the field during the training period; and

(c) the steps being taken to tone up the course syllabus so as to ensure more interaction between the trainees and the lower level experts?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) to (c). The curricula at the Forestry Training Institutes viz. Indira Gandhi National Forest Academy and State Forest Service and Rangers Collages give due emphasis to the problems of lower level forest functionaries. Adequate field visits are arranged for the trainees as part of their training. The course contents and curricula are updated to incorporate new knowledge and advances in

forestry techniques.

Bonded Labour

7845. SHRI RANJITSINGH GAEKWAD: Will the Minister of LABOUR be pleased to state to the amount allocated and utilized, State-wise during the Seventh Plan period so far, for release and rehabilitation of bonded labour under Central and State Sectors, separately?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): Under the Centrally Sponsored Scheme for rehabilitation of Bonded Labour, funds are released as and when the proposals are received from the State Governments, subject to the observance of certain guidelines such as submission of Utilisation Certificates in respect of amounts released in the past as also the minutes of the District Level Screening Committee approving a particular Scheme for rehabilitation. The amounts released to the various State Governments, being the Central share during the First four years of the Seventh Five Year Plan, as also the amounts for which Utilisation Certificates have been sent by the State Govts are given in the Statement below.

STATEMENT

<i>Sl. No.</i>	<i>Name of the State</i>	<i>Amount of Central Share Released (Rs. in lakhs)</i>	<i>Amount for which Utilisation Certificates have been received (Rs. in lakhs)</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1.	Andhra Pradesh	225.88	129.60
2.	Bihar	64.31	46.84
3.	Gujarat	0.62	0.62

1	2	3	4
4.	Haryana	—	—
5.	Karnataka	562.98	386.42
6.	Kerala	—	—
7.	Madhya Pradesh	—	—
8.	Maharashtra	8.25	3.27
9.	Orissa	239.53	693.34*
10.	Rajasthan	5.80	13.33*
11.	Tamilnadu	3.52	—
12.	Uttar Pradesh	242.75	206.27
Total		1353.64	1479.69

*State Governments of Orissa and Rajasthan have submitted utilisation certificates of the periods relating to sixth plan period also. Details of amounts utilised during the seventh plan only are not available.

Deaths Due to a Mysterious disease in Bihar

7846. SHRI PIYUS TIRAKY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether at least 50 people died recently due to a mysterious disease in different areas of the Tonto Block in Singhbhum district of Bihar;

(b) if so, the steps taken to save the lives of the people in the tribal dominated areas of South Bihar;

(c) whether Union Government propose to send any medical team to South Bihar; and

(d) if so, the allocation made for the

purpose?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) As per the information received from the Bihar State Health authorities, 28 deaths were reported during 1989 (upto 14.4.1989) due to Meningococcal meningitis in Tonto block of Singhbhum district of Bihar.

(b) The control measures for Meningococcal meningitis consists of the following:—

- early reporting of cases by para-medical health personnel so that all suspected cases are treated in hospitals; constituting medical teams to visit the affected areas to detect and diagnose cases;